

## Declaration of Assets and Liabilities

Year: 2025-2026

I **AMIT KUMAR CHAUDHARY**, son of **LATE MAHENDRA CHAUDHARY** aged **29** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT, PATNA.** service and presently working as **OFFICE ATTENDANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description  | Self  | Spouse Name(S) (NIL) | Dependant-1 Name MADHURI DEVI       | Dependant-2 Name SUMIT KR. CHAUDHARY | Dependant-3 Etc. Name (NIL) |
|---------|--|---|----------------------|-------------------------------------|--------------------------------------|-----------------------------|
| (i)     | Cash   | 10,000/-  | NIL                  | 20,000/-                            | 5000/-                               | NIL                         |
| (ii)    | Deposits in Bank, Financial Institutions And Non-Banking Financial Companies | 1.SBI-50,000/-<br>2.HDFC-2,50,000/-                 | NIL                  | SBI-7000/-                          | SBI-5000/-                           | NIL                         |
| (iii)   | Bonds, Debentures and Shares in companies                                    | 1.SIP-7000/- MONTHLY<br>2.SHARES-3,00,00/- (APPROX) | NIL                  | ICICI PRU PENSION PLAN- 10,00,000/- | NIL                                  | NIL                         |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC policies, etc.        | ULIP-73,647/-YEARLY                                 | NIL                  | LIC-3444/- YEARLY                   | NIL                                  | NIL                         |
| (v)     | Motor Vehicles (details of make, etc.)                                       | NIL   | NIL                  | SUPER SPLENDOR BR-01-AD-6406        | NIL                                  | NIL                         |
| (vi)    | Jewellery (give details of weight and value)                                 | NIL   | NIL                  | GOLD-50g<br>SILVER-500g             | NIL                                  | NIL                         |
| (vii)   | Other assets, such as values of claims/interests                             | MESSAGE CHAIR,<br>PHONE,TAB,MACBOOK etc.            | NIL                  | TV,FRIDGE,<br>WASHING MACHINE ETC.  | NIL                                  | NIL                         |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name(S) | Dependant-1  | Dependant-2 | Dependant-3 Etc. Name |
|---------|---|------|----------------|--|-------------|-----------------------|
| (i)     | Agricultural Land<br>-Location(s)<br>-Survey number(s)<br>-Extent(Total measurment)<br>-Current market value                          | NIL  | NIL            | NIL  | NIL         | NIL                   |
| (ii)    | Non-Agricultural Land<br>-Location(s)<br>-Survey number(s)<br>-Extent(Total measurment)<br>-Current market value                      | NIL  | NIL            | 02 KATTHA<br>01 KATTHA<br>BHUSAULA,DANAPUR<br>NEAR AIIMS<br>(as per current value) | NIL         | NIL                   |
| (iii)   | Buildings(Commercial and residential)<br>-Location(s)<br>-Survey/door number(s)<br>-Extent(Total measurment)<br>-Current market value | NIL  | NIL            | ½ kattha<br>Janipur,Koriwan<br><br>(Ancestral land<br>as per current value)        | NIL         | NIL                   |
| (iv)    | House/Apartments etc.<br>-Location(s)<br>-Survey/door number(s)<br>-Extent(Total measurment)<br>-Current market value                 | NIL  | NIL            | NIL  | NIL         | NIL                   |
| (v)     | Others(Such as interest in property)  | NIL  | NIL            | NIL  | NIL         | NIL                   |

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

| Sr. No. | Description  | Name & Address of Bank / Financial Institutions(s) / Department(s) | Amount outstanding as on DATE-07/02/2026 |
|---------|--|--|--|
| (a)     | (i) Loan from Banks  | HDFC-1,50,000/-  | 1,34,895/-                               |
|         | (ii) Loan from financial institutions  | NIL  | NIL                                      |
|         | (iii)Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL  | NIL                                      |
|         | (b) dues to departments dealing with supply of water                                   | NIL  | NIL                                      |
|         | (c)dues to departments dealing with supply of electricity                              | NIL  | NIL                                      |

*Amit Kumar..*

|     |   |                               |     |
|-----|---|-------------------------------|-----|
|     | (d) dues to departments dealing with telephones   | NIL                           | NIL |
|     | (e) dues to departments dealing with government transport(including aircraft and helicopters)   | NIL                           | NIL |
|     | (f)Other dues, if any   | NIL                           | NIL |
| (b) | (i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)] | PAN NO:-<br><b>BDDPC0509B</b> | NIL |
|     | (ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]   | NIL                           | NIL |
|     | (iii)Sales Tax[Only in case of proprietary business]  | NIL                           | NIL |
|     | (iv)Property Tax  | NIL                           | NIL |

**C. Personal Detail**

PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature.....*Amit kumar*.....

Name of Employee : **AMIT KUMAR CHAUDHARY**

Designation : **OFFICE ATTENDANT**

Department : **BIHAR LEGISLATIVE ASSEMBLY.**

Place : **PATNA**

Date: **10/02/2026**

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.**